NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No. 150/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2017

NAME OF THE PARTIES: M/s. Aishwaryaplast Exports Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME FOR DIVYABAHL

DESIGNATION

SIGNATURE

PRACHI AGARWAL

ADVO CATE

<u>Common Order</u> <u>CSA 150/230-232/ NCLT/MB/MAH/2017</u> <u>CSA 151/230-232/ NCLT/MB/MAH/2017</u>

At request of the parties, list this matter for hearing on 23.3.2017

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/V. NALLASENAPATHY
Member (Technical)